

National Company Law Tribunal

Allahabad Bench

CP NO. 2/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: Royal club of India Pvt-Ltd.

SECTION OF THE COMPANIES ACT: U/S

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Sahai	Advocate	Petitioner	Rahul Sahai
2.	Gaurav Dwivedi	Advocate	Petitioner	Gaurav Dwivedi
	Santosh Kr. Nigam	Advocate	Respondent No. 1	Santosh

CP No. 2/ND/2015

At the request of the counsel, the matter is adjourned on 10th October, 2017.

The matter be listed on 10th October, 2017.

— Sd —

Dated: 13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
P.K.Jyoti